

**IN THE HIGH COURT OF MADHYA PRADESH
AT INDORE**

BEFORE

HON'BLE SHRI JUSTICE PRANAY VERMA

ON THE 15th OF MAY, 2024

MISC. CRIMINAL CASE No. 48726 of 2022

BETWEEN:-

**DANISH KHAN S/O SHAMIM @ SAMEER KHAN, AGED
ABOUT 36 YEARS, OCCUPATION: PRIVATE JOB R/O 208,
AHMED NAGAR KHAJRANA DIST. INDORE (MADHYA
PRADESH)**

.....PETITIONER

(BY SHRI SANJAY SAINI - ADVOCATE)

AND

**THE STATE OF MADHYA PRADESH STATION HOUSE
OFFICER THROUGH POLICE STATION MHOW, TEHSIL
MHOW DISTRICT INDORE (MADHYA PRADESH)**

.....RESPONDENT

(BY SHRI VISHAL SANOTHIYA - GOVERNMENT ADVOCATE)

*This petition coming on for admission this day, the court passed the
following:*

ORDER

Learned counsel for the petitioner prays for withdrawal of the petition on
the ground that dispute has been settled between the parties.

Prayer is allowed and the petition is dismissed as withdrawn.

**(PRANAY VERMA)
JUDGE**